

(3)

C. A. T. Bench, JAIPUR

Date of Order

Orders C.P. No. 1 /93

15.6.93

Mr. Virendra Lodha - counsel for the petitioner

Mr. V.S. Gurjar - counsel for respondents.

The learned counsel for the respondents submits that the order has been complied with and he has supplied a copy of the compliance order to the learned counsel for the petitioner. The learned counsel for the petitioner submits that he has received a copy of the compliance order. In the light of the submissions made by the parties the contempt petition is dismissed and the notices discharged.

B.B. Mahajan
(B.B. Mahajan)

Member (A)

D.L. Mehta
(D.L. Mehta)
Vice Chairman.

Copy sent to counsel for Appellants.

File No 2863/02864

Dated 21/6/93